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OAIS24193

① 15-11-93

Hon Justice R.K. Verma - VC
Hon Mrs Asha Sen - AM

None for the parties on
account of Resolution
of the Bar Adjourned

BoC
Sen

of
misc app no 1138/94 filed
by Sri M.K. Jain Adv
on 15.11.04 before
submitted
Honble court on 2.4.04
for orders.

26.04.94

② 27-4-94

Hon'ble Mr S. Das Gupta AM
Hon'ble Mr T.L. Verma J.M

Advocates have resolved
not to work today, case is
adjourned for 27-6-94 for
orders.

of.
As above.
submitted.

BoC
Sen

③
23-6-94.

27-6-94: Hon'ble Mr. Justice B.C. Saksena - VC
Hon'ble Mr. K. Mythu Kumar - AM

In view of the facts indicated in the
Misc. Petition No. 1138/94, the O.A. is dismissed

as withdrawn.

A.M.
(IS)

BoC
V.C.